

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.04.2025

## <u>NOTICE</u>

Please take notice that the following matter listed in the Court – II on 28.04.2025 at 02:00 PM will not be taken up. The next date of hearing in the matter is **29.04.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)	Axis Bank Ltd.	Nagarkatti Kartik	Asav Rajan
	(Ins) No. 1164 of	Vs.	Uday	Arpan Behl
	2024	Naren Sheth & Anr.		
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar